

12.15 hrs.

## PAPERS LAID ON THE TABLE

EXPORT OF POWER TRANSFORMERS  
(QUALITY AND INSPECTION) RULES,  
1977

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): I beg to lay on the Table a copy of the Export of Power Transformers (Quality Control and Inspection) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 2275 in Gazette of India dated the 9th July, 1977, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in library. See No. LT-860/77.]

NOTIFICATIONS UNDER CUSTOMS ACT  
1962 AND LIFE INSURANCE CORPORATION  
ACT, 1956

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table—

- (1) A copy of Notification No. 537(E) (Hindi and English versions) published in Gazette of India dated the 21st July, 1977, under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [Placed in library. See No. LT-861/77.]
- (2) A copy of Notification No. G.S.R. 581 (Hindi and English versions) published in Gazette of India dated the 7th May, 1977, under sub-section (4) of section 43 of the Life Insurance Corporation Act, 1956. [Placed in library. See No. LT-862/77.]

12.16 hrs.

## MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from

the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Cardamom (Amendment) Bill, 1977, which was passed by the Lok Sabha at its sitting held on the 19th July, 1977, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of business in the Rajya Sabha, I am directed to return herewith the Nagaland Appropriation (No. 2) Bill, 1977, which was passed by the Lok Sabha at its sitting held on the 25th July, 1977, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12-16-1/2 hrs.

## ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the Appropriation (No. 2) Bill, 1977 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd July, 1977.

12.17 hrs.

## CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported resentment against the use of the book entitled "A Modern

**Approach to English Grammar and Composition".**

श्री अर्जुन सिंह भवौरिया (इटावा) : अध्यक्ष महोदय, मैं अबिलम्बनीय लोक-महत्त्व के निम्नलिखित विषय की और शिक्षा, समाज कल्याण और संस्कृति मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“दिल्ली तथा देश के अन्य भागों में कुछ स्कूलों में नवीं और दसवीं कक्षाओं में “ए माडर्न अप्रोच टू इंग्लिश ग्रामर एण्ड कम्पोजिशन” नामक पुस्तक, जिसमें भूतपूर्व प्रधान मंत्री द्वारा आपात् स्थिति लागू करना उचित बताया गया है, का उपयोग किये जाने में जनता तथा छात्रों में व्याप्त रोष का समाचार।”

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, I rise to make the statement with reference to the Calling Attention Notice regarding the reported resentment among the people and students on account of the use in the IX and X classes in some of the schools in Delhi and other parts of the country of a book entitled “A Modern Approach to English Grammar and Composition” which justifies the imposition of emergency by the former Prime Minister.

The said book by S/Shri M. P. Rudra, S. S. Aggarwal and Devi Dass which contains an essay on Mrs. Indira Gandhi, which is the portion objected to by the Hon'ble Member, has not been prescribed or suggested in the syllabus prescribed by the Central Board of Secondary Education.

श्री अर्जुन सिंह भवौरिया : अध्यक्ष महोदय, मैं शिक्षा मंत्री डा० चन्द्र की बात

सुनकर स्तब्ध रह गया और भारचयचकित भी हूँ। मुझे ऐसा लग रहा है कि उन्होंने, जो गलत रिपोर्ट उन्हें दी गई है, उसे ही पढ़कर यहाँ सुनाया है।

यह पुस्तक मैं अपने साथ लाया हूँ। जिस स्कूल में यह पुस्तक पढ़ाई जाती है, उस लड़की के पिता, सैकंड प्रोफेसर ने अपने कांपते हुए हाथों से यह पुस्तक दी है। इसमें लिखा है कि—

A modern approach to English Grammar and Composition (under the New Scheme of 10+2) for IX and X Classes (strictly in accordance with the new syllabus of the Central Board of Secondary Education, New Delhi) by Mr. M. P. Rudra, M.A., Principal, Ramjas H.S.S. No. 2, Anand Parbat, New Delhi, Mr. S. S. Aggarwal, M.A., B.T., Principal, Ramjas H.S.S. No. 5, Ramjas Road, New Delhi and Mr. Devi Dass, Senior English Teacher (Retd.), Ramjas H.S.S. No. 5, Ramjas Road, New Delhi—Pitambar Book Dept.

पीताम्बर बुक डिपो से यह छपी है और आप यहाँ पर इस सदन को यह सूचना दे रहे हैं कि यह ग सलेबस में है और न सेवेन्टरी स्कूल के बोर्ड में है। इस तरह से आपको शिक्षा विभाग की नौकरशाही ने गुमराह किया है।

मैं सदन को पढ़ कर बताना चाहता हूँ कि इसमें इमर्जेंसी के बारे में क्या लिखा हुआ है—उस इमर्जेंसी के बारे में, जिसके दौरान हमारे हजारों बच्चों को उनकी माताओं से छीन कर उनकी हत्या की गई, और इस सदन में जिसकी निन्दा का प्रस्ताव पास किया है। इसमें लिखा है :

“Write a letter to your friend in a foreign country telling her something about Emergency declared in our country in June, 1975.

[श्री अर्जुनसिंह चव्हेरिया]

"Dear Agnes,

In this letter, I am telling you why Emergency was declared in India and how far it has proved useful to the country. The Emergency has proved a great blessing to all, the rich as well as the poor. It has brought about a peaceful atmosphere and the people have welcomed it.

The Emergency was declared on the 26th of June, 1975, by Mrs. Indira Gandhi, our Prime Minister. She was fully justified in doing so. Before the Emergency, the political, social and economic condition of country had become very bad. There was no law and order. The black marketeers, hoarders and smugglers had their day. Corruption was rampant. Prices were going up and production was going down. The masses were being crushed. The opposition leaders were inciting the people to disobey the government.

"After the declaration of the emergency, the people are happy. Prices have come down. Production is increasing. The employees are regular and punctual in their duties. The anti-social element is being crushed. Law and order has come back. All the evils are being uprooted...."

MR. SPEAKER: The hon. Member has read it. Now what does he want to ascertain from the Minister? What does he want to know from the Minister?

श्री अर्जुन सिंह चव्हेरिया : मैं निवेदन करना चाहता हूँ कि यह पुस्तक सेंट्रल स्कूलों में कल तक पढ़ाई जाती थी—अगर आज इस बारे में मंत्री महोदय का कोई आदेश हो गया हो, तो मैं नहीं कह सकता हूँ। जिन अधिकाारियों ने मंत्री महोदय को गुमराह किया है, उन्हें वह दंडित करें। कहीं ऐसा न हो कि जिस तरह से डा० एस० गोपाल, प्रोफ़ेसर, जे०एन०यू०, को, जिन्होंने कालपात्र का अलत इतिहास लिखा, शिक्षा मंत्री ने पुरस्कृत किया और उन्हें

युनेस्को का सदस्य बना दिया, उसी तरह से इस पुस्तक के राइटर को भी युनेस्को का सदस्य बना कर सम्मानित किया जाये।

मैं निवेदन करूँगा कि शिक्षा मंत्री इस बारे में फिर से जानकारी प्राप्त करें, और जिन अधिकारियों ने उन्हें यह सूचना दी है, उन्हें वह दंडित करें। अगर आवश्यक हो, तो मैं मंत्री महोदय को स्कूल में ले जा कर बताऊँगा कि यह पुस्तक कल तक वहाँ पढ़ाई जाती थी।

डा० प्रताप चन्द्र चन्द्र : यह सही है कि इस किताब में बहुत से पैसेज आपत्तिजनक हैं और उन्हें बदलना पड़ेगा। लेकिन माननीय सदस्य ने जो कहा कि सेंट्रल बोर्ड आफ सेकेंड्री एजुकेशन ने वह सब मंजूर कर दिया यह सही बात नहीं है क्योंकि यहाँ जो इंग्लिश सिलेबस है क्लास 9 और 10 के बारे में अगर माननीय सदस्य उसमें प्रीफ़ेस के बाद पढ़ें तो देखेंगे कि उसमें कोई डीटेल्स नहीं हैं, एक जनरल बेसमेंट कह दिया गया है—

"Ability to write in correct, idiomatic English on any given topic, observing the essentials of an essay, namely introduction, paragraphing, unity, logical sequence of thoughts and conclusion".

इस तरह से वह दिया गया है। लेकिन उसमें कौन सा ऐसा प्रबन्ध रहेगा यह तय नहीं हुआ है। यह पुस्तक प्रेस्क्राइब नहीं हुई है। यह पुस्तक 1976 में छपी थी... (अवधान)

MR. SPEAKER: Has the book been prescribed for the Central Schools?

DR. PRATAP CHANDRA CHUN-  
DER: It has not been prescribed. It is a general book written according to the syllabus of a general type, as has already been read out. This Second Edition was published in 1976. The publishers have written to the Ministry that in the coming edition which will be published in the course of a fortnight, they will get rid of these passages. (Interruptions).

MR. SPEAKER: He has asked the question whether you are withdrawing this book.

DR. PRATAP CHANDRA CHUNDER: It has not been prescribed and therefore the question of withdrawing does not arise. (*Interruptions*). I am very sorry that Hon. Members are getting agitated. There are, of course, certain passages which we consider to be offensive. But, as I have said, this book has not been prescribed by the Central Board of Secondary Education though it has been said that it has been written according to the new scheme—and what is that new scheme, I have already read out. The publisher has, however, promised to get rid of these passages. (*Interruptions*).

SHRI VAYALAR RAVI (Chirayinkil): Sir, I rise on a point of order. If anything in this book is offensive, they can withdraw it, but the point is about the time. Last time, when I gave a Calling Attention notice, you asked me merely to put the question and even the Prime Minister himself stood up and said that a Member is allowed only to ask questions and not to make a speech. But now, we have been watching the time. It started at 12.15, and the Member has been speaking for nine minutes. Please show such consideration to every Member. You can withdraw the book or do whatever you like about the political controversy, but the point is that the Speaker should allow every Member to speak for nine minutes hereafter.

MR. SPEAKER: There is no point of order in this.

DR. PRATAP CHANDRA CHUNDER: To finish what I wanted to say, I have already said that the Central Board has not prescribed the book but as to whether the Government will prescribe the book, I will take up the matter with the Home Ministry for examination.

12.25 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SECOND REPORT

SHRI NATWARLAL PARMAR (Dananuka): I present the Second Report of the Committee on Absence of Members from the sittings of the House.

12.25-1/2 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st August, 1977, will consist of:

- (1) Consideration and passing of the Lokpal Bill 1977.
- (2) Consideration of amendments to the Finance (No. 2) Bill, 1977, recommended by the Rajya Sabha.
- (3) Consideration of any item of Government Business carried over from today's Order Paper.
- (4) Discussion on the White Paper on the misuse of mass media during the internal emergency.

SHRI VASANT SATHE (Akola): Sir, it was decided in the meeting of the Business Advisory Committee, of which the hon. Minister has given the report, that time will be found in the week commencing on 1st August for a discussion on the censure motion that we have tabled. There is, however, no mention of that in the business for the next week. I would like to know, on which date is the time fixed for discussing the censure motion.

MR. SPEAKER: We will let you know the time.